

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

PETITION FOR SPECIAL LEAVE TO APPEAL(C) NO. 2848/2006

STATE OF RAJASTHAN & ORS.

Petitioner(s)

VERSUS

JAGDISH NARAIN CHATURVEDI

Respondent(s)

(With appln(s) for exemption from filing O.T.,intervention,bringing on record the lrs. of deceased respondent and prayer for interim relief and office report)

- SLP(C) NO. 23661 of 2003  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)
- SLP(C) NO. 24062 of 2003  
(WITH PRAYER FOR INTERIM RELIEF)
- SLP(C) NO. 24124-24125 of 2003  
(WITH PRAYER FOR INTERIM RELIEF)
- SLP(C) NO. 24750/2003  
(WITH PRAYER FOR INTERIM RELIEF)
- SLP(C)NO. 214/2004  
(WITH APPLN. FOR PERMISSION TO PLACE ADDL. DOCUMENTS ON RECORD)
- SLP(C) NO. 11767 of 2004  
(WITH OFFICE REPORT)
- SLP(C) NO. 13421 of 2004  
(WITH OFFICE REPORT)
- SLP(C) NO. 5617 of 2005  
(WITH OFFICE REPORT)
- SLP(C) NO. 5654 of 2005  
(WITH APPLN. FOR IMPLEADING PARTY AND WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)
- SLP(C) NO. 5723 of 2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)
- SLP(C) NO. 5730 of 2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)
- SLP(C) NO. 5738 of 2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)
- SLP(C) NO. 5739 of 2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)
- SLP(C) NO. 5740 of 2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)
- SLP(C) NO. 5745 of 2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)

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- SLP(C) NO. 5746 of 2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)
- SLP(C) NO. 5749 of 2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)
- SLP(C) NO. 5750 of 2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)
- SLP(C) NO. 5752 of 2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)
- SLP(C) NO. 5758 of 2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)
- SLP(C) NO. 5765 of 2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)
- SLP(C) NO. 5767 of 2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)
- SLP(C) NO. 5768 of 2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)

SLP(C) NO. 5770 of 2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)  
SLP(C) NO. 5773 of 2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)  
SLP(C) NO. 5774 of 2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)  
SLP(C) NO. 5776 of 2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)  
SLP(C) NO. 5779 of 2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)  
SLP(C) NO. 5781 of 2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)  
SLP(C) NO. 5782 of 2005  
(WITH APPLN. FOR EXEMPTION FROM FILING O.T. AND WITH  
PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)  
SLP(C) NO. 5783 of 2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)  
SLP(C) NO. 5784 of 2005  
(WITH APPLN. FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT AND PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)  
SLP(C) NO. 5787 of 2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)  
SLP(C) NO. 5788 of 2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)  
SLP(C) NO. 5789 of 2005  
(WITH PRAYER FOR INTERIM RELIEF)  
SLP(C) NO. 5791 of 2005  
(With prayer for interim relief)

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SLP(C) NO. 5790 of 2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)  
SLP(C) NO. 5793 of 2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)  
SLP(C) NO. 5792 of 2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)  
SLP(C) NO. 5795 of 2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)

SLP(C) NO. 5796 of 2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)  
SLP(C) NO. 5797 of 2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)  
SLP(C) NO. 5798 of 2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)  
SLP(C) NO. 5799 of 2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)  
SLP(C) NO. 5800 of 2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)  
SLP(C) NO. 5801 of 2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)  
SLP(C) NO. 5805 of 2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)  
SLP(C) NO. 5809 of 2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)  
SLP(C) NO. 5810 of 2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)  
SLP(C) NO. 5812 of 2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)  
SLP(C) NO. 5815 of 2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)  
SLP(C) NO. 5817 of 2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)  
SLP(C) NO. 5819 of 2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)  
SLP(C) NO. 5878 of 2005

(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)  
SLP(C) NO. 5890 of 2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)  
SLP(C) NO. 5940 of 2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)  
SLP(C) NO. 5957 of 2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)  
SLP(C) NO. 5976 of 2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)  
SLP(C) NO. 5980 of 2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)  
SLP(C) NO. 5983 of 2005

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(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)  
SLP(C) NO. 5984 of 2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)  
SLP(C) No. 6031/2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)  
SLP(C) No. 6033/2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)  
SLP(C) No. 6036/2005  
(WITH PRAYER FOR INTERIM RELIEF)  
SLP(C) No. 6039/2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)

SLP(C) No. 5985/2005  
(WITH PRAYER FOR INTERIM RELIEF)  
SLP(C) No. 11854/2005  
(WITH OFFICE REPORT)  
SLP(C) No. 11857/2005  
(WITH OFFICE REPORT)  
SLP(C) No. 11856/2005  
(WITH OFFICE REPORT)  
SLP(C) No. 11855/2005  
(WITH OFFICE REPORT)  
SLP(C) No. 11657/2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)  
SLP(C) No. 14030/2005  
(WITH APPLN. (S) FOR EXEMPTION FROM FILING O T AND SUBSTITUTION AND  
C/DELAY IN FILING SUBSTITUTION APPLN. AND OFFICE REPORT)

WITH  
SLP(C) No. 14389/2005  
(WITH APPLN. (S) FOR C/DELAY IN FILING SLP AND C/DELAY IN  
REFILING SLP AND OFFICE REPORT)  
SLP(C) No. 15353/2005  
(WITH APPLN. (S) FOR EXEMPTION FROM FILING O T AND OFFICE REPORT)  
SLP(C) No. 15261/2005  
(WITH APPLN. (S) FOR EXEMPTION FROM FILING O T AND OFFICE REPORT)  
SLP(C) No. 16357-16358/2005  
(WITH APPLN. (S) FOR C/DELAY IN FILING SLP AND C/DELAY IN  
REFILING SLP AND OFFICE REPORT)  
SLP(C) No. 18922/2005  
(WITH APPLN. (S) FOR C/DELAY IN FILING SLP AND EXEMPTION FROM  
FILING O T AND OFFICE REPORT)  
SLP(C) No. 17895/2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)  
SLP(C) No. 19528/2005  
(WITH OFFICE REPORT)  
SLP(C) No. 19208/2005  
(WITH APPLN. (S) FOR C/DELAY IN FILING SLP AND OFFICE REPORT)  
SLP(C) No. 20134/2005

(WITH APPLN.(S) FOR EXEMPTION FROM FILING O T AND OFFICE REPORT)  
SLP(C)No.20916/2005  
(WITH APPLN.(S) FOR EXEMPTION FROM FILING O T AND OFFICE REPORT)  
SLP(C)No.21761/2005  
(WITH APPLN.(S) FOR EXEMPTION FROM FILING O T AND OFFICE REPORT)  
SLP(C)No.21763/2005  
(WITH APPLN.(S) FOR EXEMPTION FROM FILING O T AND OFFICE REPORT)  
WITH SLP(C)No.21765/2005  
(WITH APPLN.(S) FOR EXEMPTION FROM FILING O T AND OFFICE REPORT)  
SLP(C)No.21764/2005  
(WITH APPLN.(S) FOR EXEMPTION FROM FILING O T AND OFFICE REPORT)  
SLP(C)No.21762/2005  
(WITH APPLN.(S) FOR EXEMPTION FROM FILING O T AND OFFICE REPORT)  
SLP(C)No.22631/2005  
(WITH OFFICE REPORT)  
SLP(C)No.22625/2005  
(WITH OFFICE REPORT)

SLP(C)No.22754/2005  
(WITH OFFICE REPORT)  
SLP(C)No.21615/2005  
(WITH OFFICE REPORT)  
SLP(C)No.22951/2005  
(WITH APPLN.(S) FOR EXEMPTION FROM FILING O T AND OFFICE REPORT)  
SLP(C)No.22506-22509/2005  
(WITH APPLN.(S) FOR EXEMPTION FROM FILING O T AND OFFICE REPORT)  
SLP(C)No.23038/2005  
(WITH OFFICE REPORT)  
SLP(C)No.24344/2005  
(WITH OFFICE REPORT)  
SLP(C)No.24346/2005  
(WITH OFFICE REPORT)  
SLP(C)No.24347/2005  
(WITH OFFICE REPORT)  
SLP(C)No.24724/2005  
(WITH OFFICE REPORT)  
SLP(C)No.24725/2005  
(WITH OFFICE REPORT)  
WITH

SLP(C)No.24909/2005  
(WITH OFFICE REPORT)  
SLP(C)No.24892/2005  
(WITH OFFICE REPORT)  
SLP(C)No.5131/2005  
SLP(C)No.6611/2005  
SLP(C)No.26907/2004  
SLP(C)No.26896/2004  
SLP(C)No.26895/2004  
SLP(C)No.5132/2005

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(WITH APPLN.(S) FOR C/DELAY IN FILING SLP AND OFFICE REPORT)  
SLP(C)No.5134/2005  
SLP(C)No.25624/2005  
(WITH OFFICE REPORT)  
SLP(C)No.25651/2005  
(WITH OFFICE REPORT)  
SLP(C)No.26002/2005  
(WITH OFFICE REPORT)  
SLP(C)No.26512/2005  
(WITH APPLN.(S) FOR C/DELAY IN FILING SLP AND C/DELAY IN  
REFILING SLP AND OFFICE REPORT)  
SLP(C)No.95/2006  
(WITH OFFICE REPORT)

SLP(C)No.25684/2005  
(WITH PRAYER FOR INTERIM RELIEF)  
WITH  
SLP(C)No.26211/2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)  
SLP(C)No.439/2006  
(WITH APPLN.(S) FOR C/DELAY IN FILING SLP AND OFFICE REPORT)  
SLP(C)No.441/2006  
(WITH APPLN.(S) FOR C/DELAY IN FILING SLP AND OFFICE REPORT)

SLP(C)No.898/2006  
(WITH OFFICE REPORT)  
SLP(C)No.895/2006  
(WITH OFFICE REPORT)  
SLP(C)No.1687/2006  
(WITH OFFICE REPORT)  
SLP(C)No.1723/2006  
(WITH OFFICE REPORT)  
SLP(C)No.2354/2006  
(WITH OFFICE REPORT)  
SLP(C)No.2417/2006  
(WITH APPLN.(S) FOR C/DELAY IN FILING SLP AND OFFICE REPORT)  
SLP(C)No.2689/2006  
(WITH APPLN.(S) FOR C/DELAY IN FILING SLP AND OFFICE REPORT)  
SLP(C)No.1736/2006  
(WITH OFFICE REPORT)  
SLP(C)No.2111/2006  
(WITH APPLN.(S) FOR ACCEPTING ENGLISH TRANSLATION AND WITH  
PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)  
SLP(C)No.3460/2006  
SLP(C)No.4096/2006  
(WITH OFFICE REPORT)  
SLP(C)No.3773/2006  
(WITH OFFICE REPORT)  
SLP(C)No.3776/2006  
(WITH OFFICE REPORT)  
SLP(C)No.4298/2006

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(WITH OFFICE REPORT)  
SLP(C)No.4097/2006  
(WITH OFFICE REPORT)  
SLP(C)No.4095/2006  
(WITH OFFICE REPORT)  
SLP(C)No.4740/2006  
(WITH OFFICE REPORT)  
SLP(C)No.5365/2006  
(WITH OFFICE REPORT)  
SLP(C)No.5366/2006  
(WITH OFFICE REPORT)  
SLP(C)No.5840/2006  
(WITH OFFICE REPORT)  
SLP(C)No.5841/2006  
(WITH OFFICE REPORT)  
SLP(C)No.5828/2006  
(WITH OFFICE REPORT)  
SLP(C)No.5821/2006  
(WITH OFFICE REPORT)  
SLP(C)No.5830/2006  
(WITH OFFICE REPORT)  
SLP(C)No.5824/2006  
(WITH OFFICE REPORT)  
SLP(C)No.105/2005  
WITH  
T.P.(C)No.198/2006

(WITH APPLN.(S) FOR STAY AND OFFICE REPORT)

T.P.(C)No.195/2006

(WITH APPLN.(S) FOR STAY AND OFFICE REPORT)

T.P.(C)No.200/2006

(WITH APPLN.(S) FOR STAY AND OFFICE REPORT)

T.P.(C)No.196/2006

(WITH APPLN.(S) FOR STAY AND OFFICE REPORT)

SLP(C)No.6353/2006

(WITH OFFICE REPORT)

SLP(C)No.8041/2006

(WITH OFFICE REPORT)

SLP(C)No.6677/2006

(WITH OFFICE REPORT)

SLP(C)No.6982/2006

(WITH OFFICE REPORT)

SLP(C)No.7283/2006

(WITH OFFICE REPORT)

SLP(C)No.8517/2006

(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)

SLP(C)No.8620/2006

(WITH APPLN.(S) FOR STAY AND WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)

SLP(C)No.8632/2006

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(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)

SLP(C)No.8678/2006

(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)

WITH

SLP(C)No.9584/2006

(WITH OFFICE REPORT)

SLP(C)No.9289/2006

(WITH OFFICE REPORT)

SLP(C)No.10786/2006

(WITH OFFICE REPORT)

SLP(C)No.10787/2006

(WITH OFFICE REPORT)

SLP(C)No.11225/2006

(WITH OFFICE REPORT)

SLP(C)No.11227/2006

(WITH OFFICE REPORT)

SLP(C)No.11104/2006

(WITH OFFICE REPORT)

SLP(C)No.11696/2006

(WITH OFFICE REPORT)

SLP(C)No.11708/2006

(WITH OFFICE REPORT)

SLP(C)No.12151/2006

(WITH OFFICE REPORT)

T.P.(C)No.604/2006

(WITH APPLN.(S) FOR STAY AND OFFICE REPORT)

SLP(C)No.11293/2006

(WITH OFFICE REPORT)

SLP(C)No.11294/2006

(WITH OFFICE REPORT)

SLP(C)No.12329/2006

(WITH OFFICE REPORT)

SLP(C)No.11292/2006

(WITH APPLN.(S) FOR IMPEADING PARTY AND OFFICE REPORT)

WITH

SLP(C)No.17116/2006  
(WITH OFFICE REPORT)  
SLP(C)No.15046/2006  
(WITH OFFICE REPORT)  
SLP(C)No.15047/2006  
(WITH OFFICE REPORT)  
SLP(C)No.15322/2006  
(WITH APPLN.(S) FOR C/DELAY IN FILING SLP AND OFFICE REPORT)  
SLP(C)No.15239/2006  
(WITH OFFICE REPORT)  
SLP(C)No.15925/2006  
(WITH OFFICE REPORT)  
SLP(C)No.16960/2006  
(WITH OFFICE REPORT)

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SLP(C)No.16956/2006  
(WITH OFFICE REPORT)  
SLP(C)No.17456/2006  
(WITH OFFICE REPORT)  
SLP(C)No.17460/2006  
(WITH OFFICE REPORT)  
SLP(C)No.17158/2006  
(WITH OFFICE REPORT)  
SLP(C)No.18874/2006  
(WITH OFFICE REPORT)  
SLP(C)No.18868/2006  
(WITH OFFICE REPORT)  
SLP(C)No.18869/2006  
(WITH OFFICE REPORT)  
SLP(C)No.18870/2006  
(WITH OFFICE REPORT)  
WITH SLP(C)No.21327/2006  
(WITH OFFICE REPORT)  
SLP(C)No.598/2007  
(WITH OFFICE REPORT)  
SLP(C)No.599/2007  
(WITH OFFICE REPORT)  
SLP(C)No.601/2007  
SLP(C)No.604/2007  
(WITH OFFICE REPORT)  
SLP(C)No.606/2007  
(WITH OFFICE REPORT)  
SLP(C)No.607/2007  
(WITH OFFICE REPORT)  
SLP(C)No.609/2007  
(WITH OFFICE REPORT)  
SLP(C)No.610/2007  
(WITH OFFICE REPORT)  
SLP(C)No.608/2007  
(WITH OFFICE REPORT)  
SLP(C)No.2329/2007  
(WITH OFFICE REPORT)

SLP(C)No.2940/2007  
(WITH OFFICE REPORT)  
SLP(C)No.2584/2007  
(WITH OFFICE REPORT)  
SLP(C)No.2581/2007  
(WITH OFFICE REPORT)  
SLP(C)No.3219/2007  
(WITH OFFICE REPORT)  
WITH SLP(C)No.4716/2007  
(WITH OFFICE REPORT)  
SLP(C)No.2575/2007

(WITH APPLN.(S) FOR C/DELAY IN FILING SLP AND EXEMPTION FROM

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FILING O T AND OFFICE REPORT)  
SLP(C)No.2579/2007 (WITH APPLN.(S) FOR EXEMPTION FROM FILING O T AND  
OFFICE REPORT)  
SLP(C)No.4859/2007  
(WITH APPLN.(S) FOR EXEMPTION FROM FILING O T AND OFFICE REPORT)  
SLP(C)No.2572/2007  
(WITH APPLN.(S) FOR C/DELAY IN FILING SLP AND OFFICE REPORT)  
SLP(C)No.5711/2007  
(WITH APPLN.(S) FOR EXEMPTION FROM FILING O T AND OFFICE REPORT)  
SLP(C)No.5709/2007  
(WITH APPLN.(S) FOR EXEMPTION FROM FILING O T AND OFFICE REPORT)  
SLP(C)No.6435/2007  
(WITH APPLN.(S) FOR EXEMPTION FROM FILING O T AND OFFICE REPORT)  
SLP(C)No.7710/2007  
(WITH APPLN.(S) FOR EXEMPTION FROM FILING O T AND OFFICE REPORT)  
SLP(C)No.11872/2007  
(WITH OFFICE REPORT)  
SLP(C)No.11693/2007  
(WITH APPLN.(S) FOR C/DELAY IN FILING SLP)  
SLP(C)No.11869/2007  
(WITH OFFICE REPORT)  
SLP(C)No.12334/2007  
(WITH APPLN.(S) FOR EXEMPTION FROM FILING O T AND OFFICE REPORT)  
WITH  
SLP(C)No.20134/2007  
(WITH OFFICE REPORT)  
SLP(C)No.24339/2005  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)  
SLP(C)No.20482/2008  
(WITH OFFICE REPORT)  
SLP(C)No.1737/2006  
(WITH OFFICE REPORT)  
SLP(C)No.29675/2008  
(WITH OFFICE REPORT)  
SLP(C)4267/2009  
WITH SLP(C)No.2964/2009  
(WITH OFFICE REPORT)  
WITH SLP(C)No.4099/2004  
(WITH PRAYER FOR INTERIM RELIEF AND OFFICE REPORT)

Date: 17/02/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT  
HON'BLE MR. JUSTICE ASOK KUMAR GANGULY

For Petitioner(s)

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Mr. Ansar Ahmad Chaudhary, Adv.

Mr. Aruneshwar Gupta, Adv.

Mr. Sushil Kumar Jain, Adv.

Mr. Jatinder Kumar Bhatia, Adv.

Mr. Ansar Ahmad Chaudhary, Adv.

Mr. Milind Kumar, Adv.

Mr. A.V. Kotemath, Adv.

Mr. V. Shekhar, Sr. Adv.  
Mr. K.L. Janjani, Adv.  
Mr. Pankaj Kr. Singh, Adv.  
Dr. Vinod Tewari, Adv.

Mr. P.P. Rao, Sr. Adv.  
Mr. Manish Kr., Adv.  
Mr. Rakesh Kr., Adv.  
Mr. Amit Chaudhary, Adv.

Mr. Kumar Kartikay, Adv.  
Ms. Neelu Sahnua, Adv.  
Mr. J.K. Bhatia, Adv.

Mr. Basava Prabhu S. Patil, Sr. Adv.  
Mr. B. Subrahmanya Pd., Adv.  
Mr. Ajay Kr. M., Adv.  
Mr. V.N. Raghupathy, Adv.

Capt. Karan Singh Bhati, Adv.  
Ms. Sweta Rani, Adv.  
Ms. Rekha Giri, Adv.  
Mr. Himanshu Singh, Adv.

Mr. V.A. Mohta, Sr. Adv.  
Mr. Jaideep Gupta, Sr. Adv.  
Mr. Shivaji M. Jadhav, Adv.  
Mr. Rahul Joshi, Adv.  
Mr. Brijkishor Sah, Adv.  
Mr. Lenin S Hijam, Adv.  
Mr. Abdul Tamboli, Adv.

Mr. R. Shunmugasundaram, Sr. Adv.  
Mr. V.G. Pragasam, Adv.

Mr. S.J. Aristotle, Adv.  
Mr. Prabu Ramasubramanian, Adv.

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Mr. Sanjay Parikh, Adv.  
Mr. A.N. Singh, Adv.  
Mr. Jitin Sahni, Adv.  
Mr. Mamta Saxena, Adv.

Mr. T.M. Mohammed Youseff, Adv.  
Mr. Syed Shakil Ahmed, Adv.

Mr. Gumarathy, Adv.  
Mr. Vinhu Tiwari, Adv.

Mr. Dhruv Agarwal, Sr. Adv.  
Mr. Praveen Kr, Adv.

Mr. Manu Nair, Adv.  
Mr. Arun Mohan, Adv.

Mr. P.N. Gupta, Adv.

For Respondent(s)

Ms. Pratibha Jain, Adv.  
Mr. Puneet Jain, Adv.  
Mr. Anoop Kr. Srivastava, Adv.

Mr. Rakesh Kr. Khare, Adv.  
Mr. Rameshwar Pd. Goya, Adv.

Mr. Anant K. Vatsya, Adv.  
Mr. S.K. Keshote, Sr. Adv.

Mr. Sarad Kr. Singhania, Adv.

Mr. Akhilesh Kr. Pandey, Adv.  
Mr. Sudhanshu Saran, Adv.  
Ms. Ranjana Narayan, Adv.

Mr. Satish Chand Gupta, Adv.  
Mr. A Rama Devi, Adv.

Mr. Milind Kr, Adv.

Mr. Sanjeep Bajaj, Adv. for  
Mr. B.V. Yogeswaran, Adv.

Ms. Aishwarya Bhati, Adv.  
Ms. Rekha Giri, Adv.

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Ms. Sweta Rani, Adv.  
Mr. Himanshu Singh, Adv.

Mr. Rishi Matoliya, Adv.

Mr. K Vijayan, Adv.  
Mr. Debasis Mishra, Adv.

Ms. Shantanu Bhardwaj, Adv.  
Mr. Indra Makwana, Adv.

Mr. Mukesh Sharma, Adv.  
Mr. Rameshwar Pd. Goyal, Adv.

Mr. Ajay Choudhari, Adv.  
Mr. M Rambabu, Adv.

Mr. Rajeev Gaur 'Naseem' Adv.  
Mr. T.V. George, Adv.

Mr. P. Sureshan, Adv.

Mr. Indiet G, Adv.  
Ms. John Mathew, Adv.  
Mr. Rajkumar, Adv.  
Mr. Prasanth, Adv.

Mr. Pallav Shishodia, Sr. Adv.  
Mr. D.N. Mishra, Adv.

Mr. D. Dutta, Adv.  
Ms. Asha G. Nair, Adv.  
Ms. Rajni, Ohrilar, Adv.

Mr. Arun Kathpalia, Adv.  
Mr. D. Bharat Kr, Adv.  
Ms. M. Indrani, Adv.

Mr. A.P. Sahay, Adv.  
Mr. J.K. Bhati, Adv.

UPON hearing counsel the Court made the following  
ORDER

List on 24.2.2009.

Part-heard.

(Sonia Bhasin)	13
Sr.P.A.	(Shashi Bala Vij)
	Court Master

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